

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SIDHARAJ PHARMA
(THANE) PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	Sidharaj Pharma (Thane) Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	19/08/1985
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U24230MH1985PTC037192
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	A-102, Centre Point Opp. Tmc Office, Panchpakhadi, Thane, Maharashtra, India, 400602
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	18/04/2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Manish Motilal Jaju D-502, Neelkanth Business Park, Vidya Vihar West, Mumbai 400086 Comm. Email id: ibcsidharajpharma@gmail.com Tel no. NIL IBBI/IPA-001/IP-P00034/2016-2017/10087
8.	LAST DATE FOR SUBMISSION OF CLAIMS	18/05/2024

Notice is hereby given that Sidharaj Pharma (Thane) Private Limited has commenced voluntary liquidation on 18/04/2024

The stakeholders of Sidharaj Pharma (Thane) Private Limited are hereby called upon to submit a proof of their **claims, on or before 18/05/2024**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator: Manish Motilal Jaju

Date: 20th April 2024
Place: Mumbai